

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3225

ANSWERED ON:10.08.2015

Illegal Mining

Tanwar Shri Kanwar Singh

Will the Minister of MINES be pleased to state:

- (a) whether any payment has been made by the Union Government to the Indian Space Research Organisation (ISRO) and other telecommunication organisations for tracing out illegal mining in the country; if so, the details thereof;
- (b) whether fresh recommendations have been made by some State Governments and sanction has been granted by the Union Government to certain companies found involved in illegal mining in different parts of the country and also violating the orders of the Supreme Court;
- (c) if so, the details thereof and the reasons therefor, company-wise and State/ UT-wise;
- (d) whether reports regarding the status of illegal mining have been sought by the Union Government from some of the State Governments; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

(a): No Madam. However, the Indian Bureau of Mines (a subordinate office of the Ministry of Mines) has procured 13 satellite imageries from National Remote Sensing Centre (NRSC), Indian Space Research Organisation at a cost of Rs.1,08,000/- for identification of mining excavations towards formulation of mineral development plan in Adityana & Bhakharala villages in Porbandar district of Gujarat.

(b): No Madam.

(c): Does not arise in view of reply given to (b) above.

(d) & (e): Based on the quarterly returns on illegal mining submitted by various State Governments to Indian Bureau of Mines (a subordinate office under the Ministry of Mines), state-wise details of instances of illegal mining reported in various parts of the country for last three years details along with the action taken by the Government in this regard is given in ANNEXURE.

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.3225 FOR REPLY ON 10.08.2015 REGARDING 'ILLEGAL MINING' ASKED BY SHRI KANWAR SINGH TANWAR

Statement showing Year wise State wise Cases of Illegal Mining for Major & Minor Minerals

Illegal mining cases Action taken from 2011-12 to 2013-14, 2014-15 (Quarter ending December 2014)

Sr.

No. State 2011-12

2012-13

2013 – 14

2014-15 (Quarter ending Dec. 2014 FIR Lodged (Nos.) Court Cases

Filed

(Nos.) Vehicle

Seized

(No.) Fine realized by

State Govt.

(Rs. Lakh)

1 Andaman & Nicobar 3 0 n.r. n.r. 0 0 0 0.05

2 Andhra Pradesh 19913 16592 7692 7281 2 1 2 8400.429

3 Assam 0 0 0 0 0 0 0

4 Chhattisgarh 2946 3238 3996 3500 89 12177 0 2313.043

5 Goa 1 0 1 0 0 0 0 0
6 Gujarat 3485 6023 5447 4335 248 28 9218 42021.94
7 Haryana 2022 3517 3589 4006 569 0 0 2689.62
8 Himachal Pradesh 1289 0 n.r. n.r. 186 186 0 38.52
9 Jharkhand 364 663 901 768 1395 37 854 246.05
10 Karnataka 6691 6677 8509 6608 574 549 12755 7198.40
11 Kerala 3175 4550 4448 3312 0 0 0 2031.93
12 Madhya Pradesh 7147 7169 6725 5883 61 26644 528 12933.57
13 Maharashtra 40642 42918 36476 0 122 0 117291 14988.43
14 Mizoram 2 16 21 17 0 0 0 1.697
15 Odisha 309 314 76 70 8 8 519 1130.56
16 Punjab 314 19 n.r. n.r. 74 0 61 45.80
17 Rajasthan 1201 2861 2953 2339 2191 72 2678 4009.728
18 Tamilnadu 123 295 1078 155 4367 1 37283 10865.368
19 Telangana - - - 2379 0 0 0 281.83
20 Uttar Pradesh 4708 3266 6777 8030 0 0 0 6044.94
21 West Bengal 269 479 n.r. n.r. 929 93 815 0
Grand Total 94604
98597
88689 48683 10815
39796
182004
115241.905

n. r. – quarterly return not received